

(a) whether Government are considering a proposal to set up a high level committee comprising representatives of the Department of Power, Environment and Forests, as well as those of the Planning Commission and the Ministry of Finance for a quick review of all the hydro-electric power projects which are held up on environmental grounds ;

(b) if so, the details thereof ; and

(c) the details of the projects so held up for a long time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) At present, no such proposal is under consideration.

(c) Information in respect of major hydro-electric projects which have been accorded techno-economic approval but are yet to be cleared from the environmental angle is given in the statement below.

Statement

Name of the Scheme	Installed Capacity (MW)
Palameneri (UP)	142.5
Lohari Nagpala (UP)	282
Sawalkot (J&K)	600
Baglihar (J&K)	450
Narmada Sagar (MP)	1000
Sardar Sarovar (Gujarat/MP Maha.)	1450
Sharavati Tail Race (Karnataka)	240
Vishnu Prayag (UP)	480

Periodical inspection of telephone installations at subscribers premises.

2049. SHRI MOOL CHAND DAGA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether in compliance with the recommendations of Sarin Committee, Department of Telecommunications directed the telephone authorities to periodically inspect telephone installations at subscribers premises to eliminate complaints of defective instruments and faulty connections ; and

(b) if so, the reasons why it is not being done when rule 422 of the Indian Telegraph Rules, 1951 imposed a statutory obligation on the D.E.T. to maintain in good working order the equipment and apparatus provided by the Department ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Telephones are being periodically inspected.

(b) Equipments and apparatus are being maintained in the best possible way.

Application for telephone connections in Karnataka

2050. SHRI V. KRISHNA RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total backlog of applications for new telephone connections in Karnataka ; and

(b) the time by which this backlog is going to be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The waiting list of telephone connections as on 31.12.86 in Karnataka is as follows :-

Karnataka	25,113
Bangalore Telephone District.	33,200
Total :	58,313

(b) (i) For Karnataka the present waiting list is likely to be cleared by 1990.

(ii) For Bangalore Telephone District major part of the waiting list is likely to be cleared by 1990.

**Financial implication for expansion of telephone lines**

2051. SHRI SUBHASH YADAV :  
SHRI PRAKASH CHANDRA :  
SHRI DHARAM PAL SINGH  
MALIK :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the cities where more than ten thousand lines telephone exchanges are likely to be opened ; and

(b) the financial implication for the expansion of telephone lines for the next year ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Names of the Cities where more than ten thousand lines of telephone exchanges are likely to be commissioned during the remaining period of 7th Five Year Plan are given in the Statement below.

(b) Outlay of Rs. 1134.12 crores has been approved by Planning Commission for the Department of Telecommunications in respect of its Annual Plan for the next year (1987-88).

**Statement**

Names of the cities where more than ten thousand lines of telephone exchanges are likely to be commissioned :-

1. Bombay
2. Calcutta
3. Delhi
4. Madras

5. Ahmedabad
6. Bangalore
7. Hyderabad
8. Kanpur
9. Pune
10. Vijayawada
11. Patna
12. Surat
13. Baroda
14. Ernakulam
15. Trivandrum
16. Indore
17. Nagpur
18. Chandigarh
19. Jalandhar
20. Ludhiana
21. Faridabad
22. Jaipur
23. Coimbatore
24. Lucknow
25. Ghaziabad.

**Paris Convention on Patent Rights**

2052. DR. C. P. THAKUR : Will the Minister of INDUSTRY be pleased to state :

(a) whether any decision has been taken regarding India joining the Paris Convention on Patent Rights ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) No decision has been taken by the Government regarding India's joining the Paris Convention.